

**Engineers/Subordinate Officers in  
C.P.W.D.**

5738. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the total number of Engineers/Subordinate Officers in the CPWD;

(b) what is the total representation of SCs/STs among them; and

(c) what action has been taken by Government to fill up the shortage in vacancies of SCs/STs?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The total number of Engineers/Subordinate Officers in the regular establishment in CPWD as on 1-1-1982 is 24,892.

(b) Out of the total number of employees indicated in (a) above there are 2,256 SCs and 54 STs. /

(c) Action is being taken by various recruiting agencies in C.P.W.D. according to the procedure prescribed by the Government from time to time.

**Engineers/Subordinate Officers in  
N.D.M.C./Delhi Municipal  
Corporation**

5739. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the total number of Engineers/Subordinate Officers in NDMC/Delhi Municipal Corporation;

(b) what is the total representation of SCs/STs, organisation-wise; and

(c) the action taken by Government to fill up the shortage in vacancies of SCs/STs ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected and will be placed on the table of the Sabha.

**Illegal Occupation of Land in Delhi**

5740. SHRI SURAJ BHAN:

SHRI RAM PRASAD  
AHIRWAR:

SHRI ATAL BIHARI VAJ-  
PAYEE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what has been the total acreage of public land under illegal occupation in each of the last three years in different areas of Delhi;

(b) what is the purpose for which the land is being used by the illegal occupants;

(c) what has been the modus operandi of illegally occupying the public land and the specific and effective steps taken in this period to check further illegal and unauthorised occupation and also the vacation of the already occupied land; and

(d) names of unauthorised colonies that have come up in one year and public facilities like ration shops, post offices, building of roads, parks etc. provided therein and also the expenditure thus incurred on each one of them?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

**Representation Against ASRB**

5741. SHRI RASHEED MASOOD: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of representations received by Government from the Scientists against the ASRB decisions since February, 1981; and

(b) action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT: (SHRI R. V. SWAMINATHAN): (a) The total number of representations received from the Scientists against the Agricultural